

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 23.

C.P. (IB)/904(MB)2020

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **IDBI Capital Market & Securities Ltd**

Vs

Vandana Global

For the OC : Absent.

For the CD : Absent.

IBC under Sec. 9

ORDER

The OC is given last opportunity to appear and argue their matter, failing which the matter will be dismissed for default on the next date of hearing. List on **05.10.2023 for appearance of OC/hearing and disposal.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//